

# ORISSA HIGH COURT

## FILING REPORT AS ON :07/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/36919/2024	SASABINDU @ SASHABINDU RANA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 () //	
2	D-BLAPL/36920/2024	CHERU NAG VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 () //	
3	D-BLAPL/36927/2024	SK. SANWAR VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	JALESWAR /432 /2024 () //	AOR20220001087C202400103
4	D-BLAPL/36928/2024	PADMAN MAHANANDIA VS STATE OF ODISHA	HARIPAD MOHANTY VS	GUDARI /38 /2020 () //	
5	D-BLAPL/36932/2024	TRINATH SAHOO VS STATE OF ODISHA	RAJ KUMAR ROUT VS	//0 () //	
6	D-BLAPL/36934/2024	GOLU @ MOHAMMAD TOUFIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /181 /2024 () //	
7	D-BLAPL/36936/2024	BENGA @ RAKESH KUMAR SAHOO VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	BALIAPANDA /254 /2024 () //	
8	D-BLAPL/36940/2024	SUSANTA KUMAR ROUSTRAY VS STATE OF ODISHA	DIPTIREKHA NANDA VS	LALBAG /142 /2024 () //	
9	D-BLAPL/36941/2024	SUTANU BHUSAN SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	//0 () //	
10	D-BLAPL/36951/2024	RAVINDRA YADAV VS STATE OF ODISHA	MAHES DAS VS	//0 () //	
11	D-BLAPL/36955/2024	UGRESAN SARAF VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /201 /2024 () //	

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12	D-BLAPL/36958/2024	BACHU GIRI @ BAHU GIRI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS STATE OF ODISHA	// 0 () //	
13	D-BLAPL/36959/2024	RAJ SHARMA VS STATE OF ODISHA	SANJIBANI MISHRA VS STATE OF ODISHA	S.P.(CID-CRL),CUTTACK /48 /2024 () //	
14	D-BLAPL/36960/2024	R. MEENACHI SUNDARAM @ MEENACHISUNDARAM @ MEENACHANDRANA VS STATE OF ODISHA	R. MEENACHANDRANA VS STATE OF ODISHA	S.P.(CID-CRL),CUTTACK /48 /2024 () //	
15	D-BLAPL/36964/2024	KIRON JYOTHY PK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS STATE OF ODISHA	S.P.(CID-CRL),CUTTACK /48 /2024 () //	
16	D-BLAPL/36973/2024	RUPIA @ UPENDRA KHATEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS STATE OF ODISHA	FATEGARH /296 /2024 () //	
17	D-BLAPL/36974/2024	SANJIB BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS STATE OF ODISHA	KHAPRAKHOL /118 /2024 () //	
18	D-BLAPL/36975/2024	DEEPAK KUMAR PRADHAN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS STATE OF ODISHA	BALIANTA P.S. /482 /2024 () //	
19	D-BLAPL/36977/2024	JAGAN MALLICK@PAKANA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS STATE OF ODISHA	// () //	AOD20220004450C202400004
20	D-BLAPL/36978/2024	ROHIT BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS STATE OF ODISHA	LARAMBA /253 /2024 () //	
21	D-BLAPL/36981/2024	AZIMULLAH KHAN VS STATE OF ODISHA	AMITABH NAIK VS STATE OF ODISHA	DARGHA BAZAR /133 /2022 () //	
22	D-BLAPL/36982/2024	LOKANATH SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS STATE OF ODISHA	TIKIRI /191 /2024 () //	
23	D-BLAPL/36983/2024	SIVA SINGH	SOUMYA RANJAN DAS	PLANTSITE /430 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/36984/2024	LOKANATH SAHU	SANJIB KUMAR BHANJADEO	TIKIRI /193 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/36988/2024	VIVEK KUMAR	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/36990/2024	SAHAJ UDDING KHAN	LAXMAN PRADHAN	JAGATSINGPUR /445 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/36992/2024	A. RAMAMURTHY ACHARY	RAJESH RANJAN SAHOO	DHENKANAL SADAR /777 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/36993/2024	NAVIN @ NABIN KICHRI	RANJAN KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/36994/2024	TABU KHAN	BHARAT BHUSAN ROUSTRAY	CHHENDIPADA /591 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/36996/2024	D.SURENDRA PATRA	SUNIL KUMAR PALAI	KODALA /614 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/36999/2024	BIREN BEHERA	SUSHREE SANGITA PASAYAT	JANKIA P.S. /284 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/37000/2024	BIREN BEHERA	SUSHREE SANGITA PASAYAT	JANKIA P.S. /283 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/37002/2024	BIKALA @ AJIT NAIK	AMIT KUMAR NATH	BANARAPAL /327 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/37010/2024	AMULYA BEHERA	SANTOSH CHANDRA ATABUDHI	INDUSTRIAL ESTATE PS /179 /2024	
		VS	VS	()	

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35	D-CMAPL/51096/2024	STATE OF ODISHA STATE OF ODISHA VS SUJATA KUMARI SAHOO	SANJIB SWAIN,A.G.A VS	// // 0 //	LOD20240000172C202400336
36	D-CMAPL/51100/2024	CHANDAN KUMAR SAHOO VS STATE OF ODISHA MADAN MOHAN BAKHLA	AMIT PRASAD BOSE VS ADV.	// // 0 //	
37	D-CMAPL/51215/2024	VS STATE OF ODISHA SAMBARI NATH	VS AMIT PRASAD BOSE	// // 0 //	
38	D-CMP/51104/2024	VS MAHARAGA BEHERA SANTOSH NAIK	VS DEBASIS MISHRA	// // 0 //	
39	D-CMP/51157/2024	VS UMARANI DAS SUDHANSHU SEKHAR SAMANTARAY	VS PABITRA KUMAR BEHERA	// // 0 //	
40	D-CMP/51203/2024	SATYABHAMA SAMANTARAY BRAJA KISHORE MISHRA	VS MAHESWAR MOHANTY	// // 0 //	
41	D-CONTC/51123/2024	VS C.J. VENUGOPAL, IAS DEBENDRA KUMAR PRADHAN	VS ADV.	// // 0 //	
42	D-CONTC/51136/2024	VS SALINI PANDIT, IAS PRABHAT MANJARI MISHRA	VS ADV.	// // 0 //	
43	D-CONTC/51137/2024	VS SALINI PANDIT, IAS SRIDHAR BISWAL	VS ADV.	// // 0 //	
44	D-CONTC/51154/2024	VS ARAVIND AGRAWAL, I.A.S, KHURDA ROSHAN KUMAR PRADHAN	VS ADV.	// // 0 //	
45	D-CONTC/51162/2024	VS SHALINI PANDIT, I.A.S	VS	// // 0 //	

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46	D-CONTC/51193/2024	PRAMOD KUMAR PRADHAN VS A.M.AKHTAR, COLLECTOR, ANGUL	ADV. VS	// ()	
47	D-CONTC/51198/2024	SHYAMANANDA PATRA VS B.K.BEHERA, THE PRESIDENT, (DCDRF), SUNDERGARH	RAMESH AGARWAL VS	// ()	
48	D-CONTC/51211/2024	DEBENDRA NATH SATPATHY VS HEMANT SHARMA, I.A.S	AMIT KUMAR NATH VS	// ()	
49	D-CONTC/51216/2024	ARJUNI SAHU VS PRASANNA KUMAR SAMANTRAY, O.A.S,	ASWINI MOHANTY VS	// ()	
50	D-CONTC/51220/2024	ABADHUTA SAHU VS PRASANNA KUMAR SAMANTRAY, O.A.S,	ASWINI MOHANTY VS	// ()	
51	D-CONTC/51223/2024	GANESH BARA VS SHALINI PANDIT, IAS	ADV. VS	// ()	
52	D-CONTR/36922/2024	RABINDRA KUMAR SAHU VS RAJENDRA KUMAR SWAIN, IIC, RAGHUNATHPALI	ADV. VS	/ /0 ()	
53	D-CRLA/36918/2024	SALAMAT SHAH VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// ()	AOD20240000242C202400047
54	D-CRLA/36933/2024	VICTIM VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BALIPATNA /289 /2021 ()	
55	D-CRLA/36949/2024	SANJAY KUMAR DAS VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /4 /2005 ()	
56	D-CRLMC/36935/2024	RANJAN BHOI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	JARAPADA /112 /2008 ()	AOR20220001648C202400084
57	D-CRLMC/36937/2024	SUDHIR SETHI	SATYA SMRUTI MOHANTY	EOW,BHUBANESWAR /12 /2024	

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	CRLMC/4659/2024	VS STATE OF ODISHA	VS	() //	
58	D-CRLMC/36938/2024	SK. RAHEMTULLAH@RICKY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /199 /2020 () //	AOR20220001207C202400033
59	D-CRLMC/36956/2024	SUMAN @ SUMANTA KUMAR SWAIN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	GOBINDAPUR /67 /2019 () //	
60	D-CRLMC/36965/2024	SEKHAR RAY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /116 /2017 () //	
61	D-CRLMC/36997/2024	NILAMA NAIK VS STATE OF ODISHA	SATYABRATA DASH VS	K.SINGHPUR /104 /2023 () //	
62	D-CRLMC/37005/2024	MADHU BARAL@MADHUSUDAN BARAL VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	BALANGA /63 /2016 () //	AOD20240000645C202400020
63	D-CRLMC/37011/2024	NASIM SHEK VS FARAH NAAZ	AVIMANYU ROUL VS	/158 /2022 () //	AOR20220003532C202400018
64	D-CRLMP/36948/2024	KALPANA PRADHAN VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	/ /0 () //	
65	D-CRLMP/36967/2024	LELIHAN TANDI VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	BODEN /144 /2024 () //	
66	D-CRLREV/36976/2024	DEBENDRA KUMAR PANDA VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	CUTTACK VIGILANCE /35 /2010 () //	
67	D-CRLREV/36979/2024	DEBENDRA KUMAR PANDA VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	CUTTACK VIGILANCE /36 /2010 () //	
68	D-MACA/51097/2024	KUNA BEHERA @ PINTU VS	PRADEEP KUMAR MISHRA VS	// ()	

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69	D-MATA/51208/2024	SUVENDU MOHANTY RASHMI RANJAN SETHY VS PRANGYA PUNYATOYA@KUNMU	RABI NARAYAN BEHERA VS	// // 0 //	
70	D-RPFAM/51128/2024	HINA DAS VS JHARANA DAS	JUDHISTHIR SAHOO VS	// 0 //	AOD20220003315C202400051
71	D-RPFAM/51195/2024	SRIDHARA MOHAPATRA VS LAXMIPRIYA MOHAPATRA @ ROUSTRAY	ASHOK DAS VS	// 0 //	
72	D-RSA/51176/2024	SUSHIL KUMAR PRADHAN VS PARSURAM MOHAPATRA	BHASKAR CHANDRA PANDA VS	// 0 //	
73	D-RSA/51182/2024	AKSHAYA KUMAR MAHALA VS GOPAL CH. SAHOO	AMIYA KUMAR MOHANTY VS	// 0 //	
74	D-RSA/51185/2024	KRUPASINDHU RATH VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
75	D-RVWPET/51094/2024	STATE OF ODISHA VS DEBI PRASAD SAHOO	DEBASIS NAYAK,A.G.A VS	// 0 //	LOD20240000172C202400337
76	D-RVWPET/51095/2024	STATE OF ODISHA VS SIBASHANKAR KHANDAYATRAY	DEBASIS NAYAK,A.G.A VS	// 0 //	LOD20240000200C202400253
77	D-RVWPET/51210/2024	KUNI DEHURY VS CHANDAN KUMAR BHARATI	GIRIJA SANKAR NAYAK VS	// 0 //	AOD20240000001C202400374
78	D-WA/51159/2024	KUSUM DEEP VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //	
79	D-WA/51170/2024	KAJAL MALLIK VS COLLECTOR AND DIST.MAGISTRATE, CUTTACK	NIHAL RATH VS	// 0 //	

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80	D-WA/51180/2024	SWETALINA BEHERA VS REGIONAL DIRECTOR, RESERVE BANK OF INDIA, BBSR	RAMESH CHANDRA BEHERA VS	// 0 //	
81	D-WA/51184/2024	RAM SANKAR MOHANTY VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //	
82	D-WA/51189/2024	M/S.INDIAN RAILWAYS COAL,KHURDA VS UNION OF INDIA	AVIJIT PATNAIK VS	// 0 //	
83	D-WA/51191/2024	RANU SETHI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
84	D-WP(C)/51093/2024 WP(C)/31027/2024	DIPTIMAYEE NAYAK VS UNION OF INDIA	SAMARENDRA BEURA VS	// 0 //	AOR20220001771C202400007
85	D-WP(C)/51098/2024 WP(C)/31028/2024	BASANT KUMAR SAHOO VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
86	D-WP(C)/51099/2024	SAUBHAGYA MOHANTY VS CANARA BANK	SARADA DASH VS	// 0 //	
87	D-WP(C)/51101/2024	TARUN BAG VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
88	D-WP(C)/51102/2024	RAJESH KARNA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
89	D-WP(C)/51103/2024	DR. SUMITA ACHARYA VS VICE CHANCELLOR, OUAT, BBSR	BISWABIHARI MOHANTY VS	// 0 //	
90	D-WP(C)/51105/2024	MANU PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //	
91	D-WP(C)/51106/2024	RAJESH KARNA	SATYAJIT MOHAPATRA (2)	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-WP(C)/51107/2024	KAMA NAHAK	JAYANTA KUMAR MAJHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
93	D-WP(C)/51108/2024	SABITA PRDHAN	JAYANTA KUMAR MAJHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
94	D-WP(C)/51109/2024	ANWESHA SUNDARRAY	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	
		UNION OF INDIA		//	
95	D-WP(C)/51110/2024	KAMA NAHAK	JAYANTA KUMAR MAJHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
96	D-WP(C)/51111/2024	PRATIMA BISHI	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
97	D-WP(C)/51112/2024	ALAKA MANJARI PATI	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
98	D-WP(C)/51113/2024	PRATIVA KUMARI NAIK	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
99	D-WP(C)/51114/2024	TARANGINI RANJIT	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
100	D-WP(C)/51115/2024	PANKAJINI BISWAL	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
101	D-WP(C)/51116/2024	DEEPTTEEMAYEE ACHARYA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
102	D-WP(C)/51117/2024	RITABALA BEHERA	DURGESH NARAYAN RATH	//	
		VS	VS	0	

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103	D-WP(C)/51118/2024	STATE OF ORISSA KAMALINI MIRDHA VS	DURGESH NARAYAN RATH VS	// // 0	
104	D-WP(C)/51119/2024	STATE OF ODISHA KUSUM KUMARI SINGH VS	DURGESH NARAYAN RATH VS	// // 0	
105	D-WP(C)/51120/2024	STATE OF ODISHA REBATI JENA VS	DURGESH NARAYAN RATH VS	// // 0	
106	D-WP(C)/51121/2024	STATE OF ORISSA RANJITA MISHRA VS	DURGESH NARAYAN RATH VS	// // 0	
107	D-WP(C)/51122/2024	STATE OF ODISHA BANAMALI SWAIN VS	PRADOSH KUMAR DAS VS	// // 0	
108	D-WP(C)/51124/2024	REGIONAL PROVIDENT FUND COMMISSIONER BHARATI PATRA VS	KISHORE KUMAR MISHRA VS	// // 0	
109	D-WP(C)/51125/2024	COLLECTOR, BERHAMPUR GOURI SANKAR MAHARANA VS	KRISHNA CHANDRA SAHU VS	// // 0	
110	D-WP(C)/51126/2024	CHAIRMAN CUM MANAGING DIRECTOR, FOOD CORPORATION OF INDIA, NEW DELHI MADHUSUDAN ROUT VS	KRISHNA CHANDRA SAHU VS	// // 0	
111	D-WP(C)/51127/2024	CHAIRMAN CUM MANAGING DIRECTOR FOOD CORPORATION OF INDIA RANJAN KUMAR MOHANTY VS	NIRMAL RANJAN ROUSTRAY VS	// // 0	AOD20240000714C202400008
112	D-WP(C)/51129/2024	UNION OF INDIA BIJAYALAXMI DAS VS	SANGRAM JENA VS	// // 0	
113	D-WP(C)/51130/2024 WP(C)/31008/2024	STATE OF ODISHA SATYA BRATA MOHARANA VS	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202400119
		INDIAN COUNCIL OF AGRICULTURAL AND RESEARCH,NEW DELHI		//	

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114	D-WP(C)/51131/2024	HDFC BANK LTD., BBSR VS THE SECY, ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR	SATYA PRAKASH SATAPATHY VS	// 0	
115	D-WP(C)/51132/2024	BHOJURAM PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0	
116	D-WP(C)/51133/2024	CHANDRA PRAKASH RATH VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0	
117	D-WP(C)/51134/2024	SUPRAVA BISWAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0	
118	D-WP(C)/51135/2024	KISHORE CHANDRA RATH VS PARADEEP PORT TRUST	S.SUDHAKAR RAO VS	// 0	
119	D-WP(C)/51138/2024	SANKRA DEI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0	
120	D-WP(C)/51139/2024	RAMA MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0	
121	D-WP(C)/51140/2024	JEMA BAG VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0	
122	D-WP(C)/51141/2024	TIRTHA SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0	
123	D-WP(C)/51142/2024	RANJITA GOUD @ RANJITA DEEP VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0	
124	D-WP(C)/51143/2024	MAMATA MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0	
125	D-WP(C)/51144/2024	ANTA PATRA	DHANANJAYA MUND	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/51145/2024	BIRANCHI PATRA @ BIRANCHI PATRA	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/51146/2024	AJAMBAR PATRA	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/51147/2024	RAMA RAGHABA PATRO	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/51148/2024	KULAMANI PANDA	JAGAMOHAN PATTANAİK	//	AOR20220001586C202400056
		VS	VS	0	
		PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX		//	
130	D-WP(C)/51149/2024	SUDARSAN PATEL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/51150/2024	DURGESWAR SETHI	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/51151/2024	BRAJA KISHORE PATTNAİK	DAYANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/51152/2024	BHARAT BEHERA	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/51153/2024	LILABATI SİKAKA	PRATİK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/51155/2024	REENA SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/51156/2024	SUNITA PANDA	UMAKANT SAHOO	//	AOD20240000001C202400376
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :07/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/51158/2024	STATE OF ODISHA HEMANTA KUMAR JENA VS	JYOTI RANJAN KHUNTIA VS	// // 0	
138	D-WP(C)/51160/2024	STATE OF ODISHA GAYADHAR MOHANTY VS	JYOTI RANJAN KHUNTIA VS	// // 0	
139	D-WP(C)/51161/2024	STATE OF ODISHA SURYAKANTA PANDA VS	UMAKANT SAHOO VS	// // 0	AOD20240000001C202400375
140	D-WP(C)/51163/2024	STATE OF ODISHA PARA MAJHI VS	PRATIK DASH VS	// // 0	
141	D-WP(C)/51164/2024	STATE OF ODISHA SUSANTA KUMAR MISHRA VS	JYOTI RANJAN KHUNTIA VS	// // 0	
142	D-WP(C)/51165/2024	STATE OF ODISHA DUKHI @ DUKHINI MAJHI VS	PRATIK DASH VS	// // 0	
143	D-WP(C)/51166/2024	STATE OF ODISHA BIJOY KUMAR PATNAIK VS	MANOJA KUMAR KHUNTIA VS	// // 0	
144	D-WP(C)/51167/2024	STATE OF ODISHA SATYANANDA PATTANAIAK VS	JYOTI RANJAN KHUNTIA VS	// // 0	
145	D-WP(C)/51168/2024	STATE OF ODISHA KHRADRI MAJHI VS	PRATIK DASH VS	// // 0	
146	D-WP(C)/51169/2024	STATE OF ODISHA ANANTA MUDULI VS	JYOTI RANJAN KHUNTIA VS	// // 0	
147	D-WP(C)/51171/2024	STATE OF ODISHA SANTOSHI BODA VS M.C.L.SAMBALPUR	SIBA PRASAD PATRA VS	// // 0 //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/51172/2024	BIBHUTI GOCHHAYAT VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
149	D-WP(C)/51173/2024	GOKULANANDA NAIK VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
150	D-WP(C)/51174/2024	SANDHU SINGH VS THE CHIEF INFORMATION COMMISSIONER, BBSR	DEBADATTA MOHANTY VS	// 0 //	
151	D-WP(C)/51175/2024	GIRIDHARILAL AGARWAL VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
152	D-WP(C)/51177/2024	SALIM KHAN VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //	
153	D-WP(C)/51178/2024	PRATIMA JENA VS SUDESHNA SAMAL	BAIBASWATA PANIGRAHI VS	// 0 //	
154	D-WP(C)/51179/2024	SANTILATA RANA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
155	D-WP(C)/51181/2024	SACHINDRA KUMAR MOHANTY VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// 0 //	
156	D-WP(C)/51183/2024	PALO ELECTRICALS VS CENTRAL BOARD OF DIRECT TAXES	CHITRASEN PARIDA VS	// 0 //	AOR20220001432C202400015
157	D-WP(C)/51186/2024	SUDARSHAN MUDULI VS STATE OF ODISHA	PRANGYANANDA PATTANAIAK VS	// 0 //	
158	D-WP(C)/51187/2024	M/S. ABHIRAM CARETAKING AND EXPERT SERVICES VS STATE OF ODISHA	SUMBSRAL VS	// 0 //	
159	D-WP(C)/51188/2024	SANJAYA HUI	SAYANTAN PANDA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/51190/2024	SUJIT KUMAR MALLIK	BIBEKANANDA BAISAKH	//	
		VS	VS	0	
		JOINT COMMISSIONER OF SALE TAX(APPEAL) CT NAD GST TERRITORIAL RANGE, BHUBANESWAR			
161	D-WP(C)/51192/2024	DHRUBA CHARAN ROUT @ DHRUBU CHARAN ROUT	MITHUN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/51194/2024	PARBATI MALLIK	PABITRA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/51196/2024	JAYADEV ROUT	ABHILASH MISHRA	//	
		VS	VS	0	
		REGIONAL PROVIDENR FUND COMMISSIONER , BHUBANESWAR		//	
164	D-WP(C)/51197/2024	RENUKA BAGH	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/51199/2024	KAIRA PADHAN	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/51200/2024	MADHUSUDAN ROUL	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		R.T.O., BALASORE		//	
167	D-WP(C)/51201/2024	GODABARI DHIRIA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		REGIONAL MANAGER , REGIONAL BUSINESS OFFICE		//	
168	D-WP(C)/51202/2024	BIKASH CHANDRA NAYAK	ADITYA SINGH MOHANTY	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR		//	
169	D-WP(C)/51204/2024	M/S S.P. ASSOCIATES, BBSR	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHIEF MANAGER, UNION BANK OF INDIA		//	
170	D-WP(C)/51205/2024	MIR GUNDURU	HARI KRUSHNA PANIGRAHI	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/51206/2024	SITA BEHERA DHOBELI DAS VS	SANDEEP RATH VS	// // 0	
172	D-WP(C)/51207/2024	THE COMMISSIONER OF ENDOWMENTS, ODISHA , BBSR ARYABHATTA INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA	VS VS	// // 0	
173	D-WP(C)/51209/2024	STATE OF ODISHA BISWAJIT PRADHAN VS	CHITTA RANJAN PATTNAIK VS	// // 0	
174	D-WP(C)/51212/2024	STATE OF ODISHA RAJU SANANGI VS	NIRANJAN PANDA VS	// // 0	
175	D-WP(C)/51213/2024	STATE OF ODISHA KRUSHNA CHANDRA NAIK VS	NIRANJAN PANDA VS	// // 0	
176	D-WP(C)/51214/2024	STATE OF ODISHA RABINDRA KARJI VS	NIRANJAN PANDA VS	// // 0	
177	D-WP(C)/51217/2024	STATE OF ODISHA MANI KAMAL KERKETTA VS	DURGESH NARAYAN RATH VS	// // 0	
178	D-WP(C)/51218/2024	STATE OF ODISHA KSHETRAMOHAN KANDI VS	DURGESH NARAYAN RATH VS	// // 0	
179	D-WP(C)/51219/2024	STATE OF ODISHA SOMRA ORAM VS	DURGESH NARAYAN RATH VS	// // 0	
180	D-WP(C)/51221/2024	STATE OF ODISHA HRUSHIKESH PATRO VS	LALATENDU SAMANTARAY VS	// // 0	
181	D-WP(C)/51222/2024	UTKAL GRAMEEN BANK, BOLANGIR RATNAKAR MALLICK VS	SK. ZAFARULLA VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :07/12/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
182	D-ABLAPL/36921/2024	D.KARTIKA PATRA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	NIMAKHANDI /275 /2024 () //	
183	D-ABLAPL/36923/2024	ISMAILPANI@ESMENI PANI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400183
184	D-ABLAPL/36924/2024	SIDHANTA KUMAR JENA @ SIDDHARTH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	TALCHER TOWN /265 /2022 () //	
185	D-ABLAPL/36925/2024	BIKASH BHAINSA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /406 /2024 () //	
186	D-ABLAPL/36926/2024	CHITTARANJAN SAHOO VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	KANIHA /325 /2024 () //	
187	D-ABLAPL/36929/2024	JAYNARAYAN JENA VS STATE OF ODISHA	BIJAYA KUMAR ROUSTRAY VS	KAMARDA /124 /2024 () //	
188	D-ABLAPL/36930/2024	BIRJU SHARMA VS STATE OF ODISHA	U.K. PANDEY VS	BRAHMANITARANG /253 /2024 () //	AOR20220000085C202400006
189	D-ABLAPL/36931/2024	MOHAMMAD ATIF VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /105 /2023 () //	
190	D-ABLAPL/36939/2024	BISIKESAN PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHANDAGIRI P.S. /838 /2024 () //	
191	D-ABLAPL/36942/2024	SMUTI @ SUMTI RANI PANI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	LAXMIPUR /179 /2024 () //	
192	D-ABLAPL/36943/2024	N.HARI KRISHNA RAO @ N.HARI KRISHNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /500 /2024 () //	
193	D-ABLAPL/36944/2024	BISHNU SAHOO @ BISHNUPRASAD SAHOO	BIRAJA PRASAD NANDA	TALCHER TOWN /1059 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :07/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/36945/2024	PAPUN SAHU	BIRAJA PRASAD NANDA	TALCHER TOWN /1058 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/36946/2024	BISHNU SAHOO @ BISHNUPRASAD SAHOO	BIRAJA PRASAD NANDA	TALCHER TOWN /1057 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/36947/2024	BISHNU SAHOO @ BISHNUPRASAD SAHOO	BIRAJA PRASAD NANDA	TALCHER TOWN /1055 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/36950/2024	KUMBRIKA GHASI @ GHASI PATIKA	S.S.RAY (2)	RAMANAGUDA /18 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/36952/2024	SUKANTI BEHERA	MANAS KUMAR CHAND	BEGUNIA P.S. /338 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/36953/2024	MILU MAHANAND	SUSHANTA KUMAR JOSHI	MURIBAHAL /356 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/36954/2024	BIBEK NAIK	OM PRAKASH SARAN	DHENKANAL SADAR /916 /2024	AOR20220000371C202400114
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/36957/2024	BOUDIA @ BIDYADHARA URMA	JUGALA KISHORE PANDA	BOUDH /177 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/36961/2024	BAPI GHADEI	BISWABHUSAN DAS	JAGATSINGPUR /1198 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/36962/2024	SHANTILATA NAYAK	GYANESWAR SATPATHY	RUPSA /73 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/36963/2024	LIPSA BHOI	GAUTAM CHARAN ROUT	NIALI /175 /2019	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/36966/2024	STATE OF ODISHA TULU PRADHAN VS	HAREKRUSHNA MALIK VS	// BARANGA /100 /2024 ()	
206	D-ABLAPL/36968/2024	STATE OF ODISHA SHIBA TAKRI @ SIBA VS	AMULYA RATNA PANDA VS	// JEYPORE SADAR /333 /2024 ()	
207	D-ABLAPL/36969/2024	STATE OF ODISHA ASHOK JANI VS	AMULYA RATNA PANDA VS	// POTTANGI /132 /2024 ()	
208	D-ABLAPL/36970/2024	STATE OF ODISHA JITENDRA MALIK VS	BIJAY KUMAR BEHERA VS	// KAMAKHYANAGAR /612 /2024 ()	
209	D-ABLAPL/36971/2024	STATE OF ODISHA KANHA NAIK VS	RAMANIKANTA PATTANAIAK VS	// RASOL /332 /2024 ()	
210	D-ABLAPL/36972/2024	STATE OF ODISHA NABIN TANDI VS	SURYAKANTA DWIBEDI VS	// BELPARA /341 /2024 ()	
211	D-ABLAPL/36980/2024	STATE OF ODISHA CHANDAN KUMAR MOHANTY VS	SANJIB KUMAR BHANJAE0 VS	// KHURDA SADAR /146 /2020 ()	
212	D-ABLAPL/36985/2024	STATE OF ODISHA BIKASH PRASAD SINGH VS	SOUMYA RANJAN DAS VS	// SECTOR-15 /185 /2024 ()	
213	D-ABLAPL/36986/2024	STATE OF ODISHA BILI KHAN @ SAFIK KHAN VS	ANWAR HUSSEN VS	// HINDOL /318 /2024 ()	
214	D-ABLAPL/36987/2024	STATE OF ODISHA VICKY YADAV @ BRIJKISHOR YADAV @ BRIJKISHOR VS	SOUMYA RANJAN DAS VS	// BRAHMANITARANG /276 /2024 ()	
215	D-ABLAPL/36989/2024	STATE OF ODISHA LABA SUNA VS	JAGABANDHU SAHU VS	// PAIKMAL /308 /2024 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/36991/2024	SOUDAMINI PARIDA VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	S.P.(CID-CRL),CUTTACK /58 /2024 () //	
217	D-ABLAPL/36995/2024	MANOJ NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //	
218	D-ABLAPL/36998/2024	BAPI GOUDA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	K.NUAGAON /348 /2024 () //	
219	D-ABLAPL/37001/2024	BRUNDABAN NAYAK VS STATE OF ODISHA	BANSHIDHAR BAUG VS	CHANDANPUR /111 /2015 () //	AOR20220002374C202400024
220	D-ABLAPL/37003/2024	PRAKASH BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	AIRPORT /348 /2024 () //	AOR20220001462C202400040
221	D-ABLAPL/37004/2024	DEBENDRA DAS VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	PALLAHARA /356 /2024 () //	
222	D-ABLAPL/37006/2024	RIZWANA KHANUM VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /124 /2019 () //	
223	D-ABLAPL/37007/2024	RANJIT SASMAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	MANCHESWAR P.S. /663 /2024 () //	
224	D-ABLAPL/37008/2024	ANJAN NATH VS STATE OF ODISHA	ANURAG PATI VS	Maitri Vihar PS /375 /2023 () //	
225	D-ABLAPL/37009/2024	SALA MARNDI @ SALO MARANDI VS STATE OF ODISHA	ANURAG PATI VS	Maitri Vihar PS /375 /2023 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :07/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/36916/2024 CRLMA/ /	LOKANATH PRUSTY MP	TRILOCHAN PANIGRAHI	59/2024
2	D-RVWPET/51094/2024 RVWPET/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	451/2024
3	D-RVWPET/51094/2024 RVWPET/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	452/2024
4	D-RVWPET/51095/2024 RVWPET/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	453/2024
5	D-RVWPET/51095/2024 RVWPET/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	454/2024
6	D-CONTC/51193/2024 CONTC/ /	PRAMOD KUMAR PRADHAN MP	ADV.	483/2024
7	D-CONTC/49455/2024 CONTC/ /	MAMATA BEHERA MP	SURENDRA KUMAR SAHOO	484/2024
8	D-CONTC/48962/2024 CONTC/ /	SUBAS CHANDRA NAYAK MP	ADV.	485/2024
9	D-RPFAM/51128/2024 RPFAM/ /	HINA DAS MP	JUDHISTHIR SAHOO	546/2024
10	D-RPFAM/51195/2024 RPFAM/ /	SRIDHARA MOHAPATRA MP	ASHOK DAS	547/2024
11	D-MATA/48801/2024 MATA/ /	TUSARKANTA SETHI MP	ACHYUTANANDA PATTANAIK	555/2024
12	D-CMAPL/51100/2024 CMAPL/ /	CHANDAN KUMAR SAHOO MP	AMIT PRASAD BOSE	617/2024
13	D-CMAPL/46953/2024 CMAPL/436/2024	PARSURAM SAHU MP	ADV.	618/2024
14	D-CMAPL/51096/2024 CMAPL/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	619/2024
15	D-CMAPL/807/2023 CMAPL/807/2023	TULASIRAM BAG MP	PRASHANTA KUMAR NAYAK	620/2024
16	D-SA/197/1987 SA/197/1987	EKADASI MP	M/S.S.S.DAS	1115/2024
17	D-SA/197/1987 SA/197/1987	EKADASI MP	M/S.S.S.DAS	1116/2024
18	D-SA/197/1987 SA/197/1987	EKADASI MP	M/S.S.S.DAS	1117/2024
19	D-CRLREV/36976/2024 CRLREV/ /	DEBENDRA KUMAR PANDA MP	JAJATI KESHARI KHUNTIA	1136/2024
20	D-CRLREV/36979/2024 CRLREV/ /	DEBENDRA KUMAR PANDA MP	JAJATI KESHARI KHUNTIA	1137/2024
21	D-RSA/51176/2024 RSA/ /	SUSHIL KUMAR PRADHAN MP	BHASKAR CHANDRA PANDA	1428/2024
22	D-RSA/51182/2024 RSA/ /	AKSHAYA KUMAR MAHALA MP	AMIYA KUMAR MOHANTY	1429/2024
23	D-RSA/51185/2024 RSA/ /	KRUPASINDHU RATH MP	TUSAR KUMAR MISHRA	1430/2024
24	D-RSA/51185/2024 RSA/ /	KRUPASINDHU RATH MP	TUSAR KUMAR MISHRA	1431/2024
25	D-CMP/51104/2024 CMP/ /	SAMBARI NATH MP	AMIT PRASAD BOSE	1482/2024
26	D-CMP/51157/2024	SANTOSH NAIK	DEBASIS MISHRA	

	CMP/ /	MP		1483/2024
27	D-BLAPL/17085/2024 BLAPL/5907/2024	SAROJ KANTA MOHAPATRA MP		1592/2024
28	D-BLAPL/22085/2024 BLAPL/7571/2024	JASUA GAMANGO MP	SUSHANTA KUMAR JOSHI	1593/2024
29	D-BLAPL/32683/2024 BLAPL/11042/2024	KUSHA MUNDA @ RUNDU MP		1594/2024
30	D-BLAPL/13386/2023 BLAPL/13386/2023	DEEPAK KINDO MP	BIRANCHI NARAYAN MOHANTY	1595/2024
31	D-BLAPL/30192/2024 BLAPL/10307/2024	SUDHAKAR SAHOO MP	DIBYA PRAKASH MISHRA	1596/2024
32	D-ABLAPL/35748/2024 ABLAPL/13635/2024	PREMANANDA SAHOO MP	MANORANJAN MISHRA	2790/2024
33	D-ABLAPL/35380/2024 ABLAPL/13451/2024	GANESWAR SAHOO @ GANESH PRASAD MP	MANORANJAN MISHRA	2791/2024
34	D-ABLAPL/23226/2024 ABLAPL/9152/2024	UGRESAN BAITHARU MP		2792/2024
35	D-ABLAPL/26786/2024 ABLAPL/9982/2024	RAJESH KUMAR GIRI @ RAJESH GIRI @ GUAN MP	ANURAN KUMAR BEHERA	2793/2024
36	D-ABLAPL/13433/2023 ABLAPL/13433/2023	CHHOTU PODDAR @ VISWAKANT PODDAR MP	ABHARAT BHUSAN ROUSTRAY	2794/2024
37	D-ABLAPL/35243/2024 ABLAPL/13419/2024	PRATIMA NANDA MP		2795/2024
38	D-MACA/51097/2024 MACA/ /	KUNA BEHERA @ PINTU MP	PRADEEP KUMAR MISHRA	2920/2024
39	D-MACA/49980/2024 MACA/ /	GADADHAR BARIK MP	KAPILA CHARAN NAYAK	2921/2024
40	D-MACA/49980/2024 MACA/ /	GADADHAR BARIK MP	KAPILA CHARAN NAYAK	2922/2024
41	D-MACA/976/2017 MACA/976/2017	RATHA NATHA MP	M/S.DILLIP KU.MOHAPATRA	2923/2024
42	D-MACA/49714/2024 MACA/ /	SAUBHAGYA LAXMI NANDA MP	DEBASISH PATNAIK	2924/2024
43	D-MACA/49714/2024 MACA/ /	SAUBHAGYA LAXMI NANDA MP	DEBASISH PATNAIK	2925/2024
44	D-MACA/80/2021 MACA/80/2021	ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	2926/2024
45	D-CRLA/36918/2024 CRLA/ /	SALAMAT SHAH MP	SURJYA NARAYAN SAHU	3164/2024
46	D-CRLA/36918/2024 CRLA/ /	SALAMAT SHAH MP	SURJYA NARAYAN SAHU	3165/2024
47	D-CRLA/36918/2024 CRLA/ /	SALAMAT SHAH MP	SURJYA NARAYAN SAHU	3166/2024
48	D-CRLA/35067/2024 CRLA/ /	CCL MP	AMITAV TRIPATHY	3167/2024
49	D-CRLA/827/2023 CRLA/827/2023	TUPA @ TAPAN KUMAR MURMU MP	DIPAK RANJAN MISHRA	3168/2024
50	D-CRLA/258/2023 CRLA/258/2023	BIKI@PRASANTA KUMAR SAHU MP	SUDEEP KUMAR SARANGI (ASHOK KU. SARANGI)	3169/2024
51	D-CRLA/36949/2024 CRLA/ /	SANJAY KUMAR DAS MP	ANJAN KUMAR BISWAL	3170/2024
52	D-CRLA/36949/2024 CRLA/ /	SANJAY KUMAR DAS MP	ANJAN KUMAR BISWAL	3171/2024
53	D-CRLMC/36937/2024 CRLMC/4659/2024	SUDHIR SETHI MP	SATYA SMRUTI MOHANTY	3258/2024
54	D-CRLMC/9777/2024 CRLMC/1638/2024	PADMA LOCHAN SAHOO MP	PRANAB KUMAR SAMANTRAY	3259/2024
55	D-CRLMC/37005/2024 CRLMC/ /	MADHU BARAL@MADHUSUDAN BARAL MP	LAXMINARAYAN RAYATSINGH	3260/2024
56	D-WA/333/2017 WA/333/2017	GITANJALI PATRA@PANDA MP	MANOJA KUMAR KHUNTIA	8551/2024
57	D-WA/51191/2024 WA/ /	RANU SETHI MP	SUSHANTA KUMAR MISHRA	8552/2024

58	D-WA/51191/2024 WA/ /	RANU SETHI MP	SUSHANTA KUMAR MISHRA	8553/2024
59	D-WP(C)/51098/2024 WP(C)/31028/2024	BASANT KUMAR SAHOO MP	JAYDEEP PAL	16584/2024
60	D-WP(C)/51099/2024 WP(C)/ /	SAUBHAGYA MOHANTY MP	SARADA DASH	16585/2024
61	D-WP(C)/51098/2024 WP(C)/31028/2024	BASANT KUMAR SAHOO MP	JAYDEEP PAL	16586/2024
62	D-WP(C)/51103/2024 WP(C)/ /	DR. SUMITA ACHARYA MP	BISWABIHARI MOHANTY	16587/2024
63	D-WP(C)/46691/2024 WP(C)/28347/2024	SADANANDA SAHU MP		16588/2024
64	D-WP(C)/51106/2024 WP(C)/ /	RAJESH KARNA MP	SATYAJIT MOHAPATRA (2)	16589/2024
65	D-WP(C)/48534/2024 WP(C)/29289/2024	BHARATI SUNA MP	SATYA RANJAN PATI	16590/2024
66	D-WP(C)/22103/2024 WP(C)/12478/2024	NANDI KISHOR CHHATRIA MP	BIKASH KUMAR KUND	16591/2024
67	D-WP(C)/51124/2024 WP(C)/ /	BHARATI PATRA MP	KISHORE KUMAR MISHRA	16592/2024
68	D-WP(C)/51127/2024 WP(C)/ /	RANJAN KUMAR MOHANTY MP	NIRMAL RANJAN ROUSTRAY	16593/2024
69	D-WP(C)/2595/2010 WP(C)/2595/2010	B.NAGA RAJU MP	M/S.B.R.MAHARATHA	16594/2024
70	D-WP(C)/51132/2024 WP(C)/ /	BHOJURAM PRADHAN MP	BIJAYA KUMAR BEHERA 1	16595/2024
71	D-WP(C)/51130/2024 WP(C)/31008/2024	SATYA BRATA MOHARANA MP	SUSANTA KUMAR BARAL	16596/2024
72	D-WP(C)/49445/2024 WP(C)/29954/2024	BHUBANESWAR SAHU MP	LAXMIKANTA MOHANTY	16597/2024
73	D-WP(C)/42794/2024 WP(C)/24957/2024	B. HEMALATA MP	BIBEKANANDA NAYAK	16598/2024
74	D-WP(C)/50796/2024 WP(C)/30941/2024	M/S SHANTI MEMORIAL HOSPITAL, ROURKEL MP	HIMANU PRASAD PRADHAN	16599/2024
75	D-WP(C)/44291/2024 WP(C)/25933/2024	M/S CREDENCE INTERIOR PVT. LTD., BBSR MP	RUDEEP KUMAR SARANGI	16600/2024
76	D-WP(C)/51147/2024 WP(C)/ /	RAMA RAGHABA PATRO MP	SAIBRATA RATH	16601/2024
77	D-WP(C)/43586/2024 WP(C)/27743/2024	MANORANJAN NAYAK MP		16602/2024
78	D-WP(C)/43585/2024 WP(C)/27737/2024	PINKI PRIYADARSANI GHADAI MP		16603/2024
79	D-WP(C)/43583/2024 WP(C)/27733/2024	BIJAY KUMAR SAHOO MP		16604/2024
80	D-WP(C)/51151/2024 WP(C)/ /	BRAJA KISHORE PATTNAIK MP	DAYANANDA MOHAPATRA	16605/2024
81	D-WP(C)/51148/2024 WP(C)/ /	KULAMANI PANDA MP	JAGAMOHAN PATTANAIAK	16606/2024
82	D-WP(C)/22717/2024 WP(C)/13975/2024	ASIT KUMAR PRADHAN MP	SAMEER KUMAR DAS	16607/2024
83	D-WP(C)/22719/2024 WP(C)/13985/2024	BIPRESH KUMAR MP	SAMEER KUMAR DAS	16608/2024
84	D-WP(C)/22721/2024 WP(C)/13967/2024	HIMANSU SEKHAR BEHERA MP	SAMEER KUMAR DAS	16609/2024
85	D-WP(C)/22725/2024 WP(C)/13938/2024	PRASANTA KUMAR MANNA MP	SAMEER KUMAR DAS	16610/2024
86	D-WP(C)/20068/2022 WP(C)/20068/2022	MADHUSUDAN MALLICK @ MALIK MP	DIPTENDU SUNDAR RAY	16611/2024
87	D-WP(C)/51187/2024 WP(C)/ /	M/S. ABHIRAM CARETAKING AND EXPERTS MP	SUSHRIVALS, BBSR	16612/2024
88	D-WP(C)/51183/2024 WP(C)/ /	PALO ELECTRICALS MP	CHITRASEN PARIDA	16613/2024
89	D-WP(C)/51197/2024	RENUKA BAGH	ABHILASH MISHRA	

	WP(C)/ /	MP		16614/2024
90	D-WP(C)/51199/2024	KAIRA PADHAN	ABHILASH MISHRA	
	WP(C)/ /	MP		16615/2024
91	D-WP(C)/6644/2016	BHOLANATH PATEL	M/S.PRAFULLA KU.RATH	
	WP(C)/6644/2016	MP		16616/2024
92	D-WP(C)/6642/2016	BHOLANATH PATEL	M/S.PRAFULLA KU.RATH	
	WP(C)/6642/2016	MP		16617/2024
93	D-WP(C)/6642/2016	BHOLANATH PATEL	M/S.PRAFULLA KU.RATH	
	WP(C)/6642/2016	MP		16618/2024
94	D-WP(C)/51204/2024	M/S S.P. ASSOCIATES, BBSR	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		16619/2024
95	D-WP(C)/51205/2024	MIR GUNDURU	HARI KRUSHNA PANIGRAHI	
	WP(C)/ /	MP		16620/2024
96	D-WP(C)/51209/2024	BISWAJIT PRADHAN	CHITTA RANJAN PATTNAIK	
	WP(C)/ /	MP		16621/2024
97	D-WP(C)/51221/2024	HRUSHIKESH PATRO	LALATENDU SAMANTARAY	
	WP(C)/ /	MP		16622/2024
98	D-WP(C)/8990/2024	SUCHISMITA DAS		
	WP(C)/4688/2024	MP		16623/2024
99	D-WP(C)/51222/2024	RATNAKAR MALLICK	SK. ZAFARULLA	
	WP(C)/ /	MP		16624/2024